NH-47 are included in the Annual Plan 1997-98. The Technical Proposal for Kollam Bypass Phase-II has been received and is being processed.

[Translation]

Allocation for Development of Cantonments in Delhi

1956. SHRI JAI PRAKASH AGARWAL : Will the Minister of DEFENCE be pleased to state :

- (a) the total allocation of funds during each of the last three years for undertaking development work of cantonments in National Capital Territory of Delhi;
- (b) whether concrete steps have been taken or proposed to be taken to solve the problems of supply of water and electricity in the cantonments in National Capital Territory of Delhi; and
- (c) if so, the schemes prepared for providing facilities to the cantonment boards so as to provide basic amenities to the people living in cantonment areas of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) The following amounts were allocated for development works:-

	(in Rupees)
1994-95	3,11,64,726
1995-96	6,05,82,211
1996-97	5,37,72,990

(b) and (c) To ensure sufficient water supply to its residents in Delhi Cantonment, in addition to the bulk water supply received from Municipal Corporation of Delhi (MCD), the Cantonment Board has taken up schemes to provide and supply water through an extensive network of distribution lines connected to its tubewells, overhead tanks, sumps and pump houses. Electricity is supplied by Delhi Vidyut Board directly to consumers in Delhi Cantonment.

[English]

Air Safety Committees for Kerala Airports

1957. SHRI T. GOVINDAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a Committee has been set up to review the air safety arrangements of all the airports in Kerala;
- (b) if so, the details of their report/recommendations made alongwith the shortcomings of each of these airports; and

(c) the action taken by the Government on the report?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) No Sir.

(b) and (c) Do not arise.

Removal of National Anthem and Song

1958. SHRI RAM NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it was brought to the notice of the Government that the State Council of Educational Research and Training (SCERT) has decided to do away with the practice of printing the national antehm and national song on the inside covers of every book meant for students from classes I to XII;
- (b) if so, whether the Government have ascertained the reasons for removing the national anthem and the national song;
- (c) if so, whether the Government approve the change initiated by the SCERT; and
- (d) if not, the steps taken/proposed to ensure restoration of the above two songs?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) to (d) The information is being collected and will be placed on the Table of the Sabha.

Privatisation of Cultural Projects

- 1959. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Government have evolved a plan to boost culture related projects by envolving private sector;
 - (b) if so, the details thereof; and
 - (c) the share of the private sector to it?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) and (b) The Government of India have set up a National Culture Fund (NCF) in terms of a Notification published in the Gazette of India Extraordinary dated 28.11.96. Copies of the Notification are already available in the Parliament Library. Notification mentioned also details a scheme for the administration of the NCF, which provides that the NCF may also accept contributions from statutory bodies created under the Acts of Parliament or of the State Legislatures, United Nations and its associate bodies, other international organisations, private and